

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 982**  
ANSWERED ON 13/12/2022

**CONSTRUCTION OF ROADS UNDER PHASES OF PMGSY**

982. SHRI AJAY KUMAR MANDAL:  
SHRI RAMESH CHANDER KAUSHIK:  
SHRIMATI RAMA DEVI:  
MS. LOCKET CHATTERJEE:  
SHRI SUNIL KUMAR PINTU:  
SHRI SUNIL BABURAO MENDHE:  
SHRI DILESHWAR KAMAIT:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the total length of roads in various Phases approved and constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY), Statewise including Sonipat of Haryana, Bhagalpur, Sheohar, Sitamarhi, East Champaran and Supaul of Bihar, West Bengal and Maharashtra;
- (b) whether several proposals are pending for approval under PMGSY Phase-I, II and III separately of Maharashtra and Sonipat, Bhagalpur, Sheohar, Sitamarhi, East Champaran, Supaul and Hugli districts under PMGSY;
- (c) if so, the reasons therefor along with the time by which the said proposals are likely to be approved; and
- (d) the measures taken for ensuring the proper maintenance of roads constructed under PMGSY?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

- (a) The details of total length of roads sanctioned and constructed under various ongoing interventions/verticals of Pradhan Mantri Gram Sadak Yojana (PMGSY), State/UT-wise are given at **Annexure**. The details of road length sanctioned and completed in Sonipat District of Haryana and Bhagalpur, Sheohar, Sitamarhi, East Champaran and Supaul districts of Bihar under PMGSY as on 8<sup>th</sup> December, 2022 are as under:-

Name of the State	Name of the district	Road length in Km	
		Sanctioned road length	Completed road length
Haryana	Sonipat	492	474
Bihar	Bhagalpur	1,470	1,323
	Sheohar	396	309
	Sitamarhi	1,964	1,737
	East Champaran	2,971	2,569
	Supaul	843	685

- (b) and (c) All the projects under PMGSY-I and II have already been sanctioned to the States/UTs. Under PMGSY-III, Ministry has allocated the target length to the States/UTs.

The district-wise allocation of the target within the overall target allocated to the State under PMGSY-III is done by the respective State Governments.

The State of Haryana has already been accorded all the sanctions under PMGSY-I, II and III, as per the allocated targets to the State. There is no proposal of Bihar and West Bengal pending in the Ministry as of now for approval. Proposal in respect of State of Maharashtra for 548 road works of 3,334 Km under PMGSY-III was considered in the meeting of the Empowered Committee held on 16<sup>th</sup> November, 2022. The observations of the Empowered Committee have been communicated to the State Government for submitting compliance report.

(d) As per the programme guidelines of PMGSY, maintenance of roads constructed under the programme is the responsibility of the State Governments and all road works are covered by initial five-year maintenance contracts to be entered into along with the construction contract, with the same contractor, as per the standard bidding document. Maintenance funds to service the contract are required to be budgeted by the State Governments and placed at the disposal of the State Rural Roads Development Agencies (SRRDAs) in a separate maintenance account. On expiry of the 5-year post construction maintenance, PMGSY roads are required to be placed under zonal maintenance contracts consisting of 5-year maintenance including renewal as per maintenance cycle, from time to time, which are also financed by the State governments.

Further, in order to ensure that states provide required maintenance funds during the design life of the road being constructed under PMGSY-III, States have to enter into a Memorandum of Understanding with the Ministry of Rural Development, Government of India before launching of the scheme in the concerned state for providing adequate funds for the maintenance of roads constructed/ upgraded under PMGSY for initial five-years routine maintenance, and for further five-year routine maintenance including periodic renewal as per requirement.

As a measure of enhancing the focus on maintenance of roads during the defect liability period (five years from the date of completion of road) and streamlining the delivery of routine maintenance of PMGSY roads on the basis of performance-based maintenance contract, Electronic Maintenance of PMGSY roads (eMARG) has been implemented in all the states.

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**Annexure referred to in part (a) of Lok Sabha Unstarred Question No.982 for  
13.12.2022****Total road length sanctioned and completed under various interventions/verticals of  
PMGSY, State-wise**

S.No.	State Name	Road length in Km	
		Road length Sanctioned	Road Length Completed
1	Andaman And Nicobar	200	50
2	Andhra Pradesh	18,973	16,866
3	Arunachal Pradesh	14,384	13,109
4	Assam	32,420	30,759
5	Bihar	65,576	56,552
6	Chhattisgarh	45,612	41,902
7	Goa	156	155
8	Gujarat	15,731	14,368
9	Haryana	8,111	7,457
10	Himachal Pradesh	22,295	20,728
11	Jammu And Kashmir	20,326	17,781
12	Jharkhand	30,576	27,636
13	Karnataka	23,978	22,504
14	Kerala	4,577	3,828
15	Ladakh	1,207	1,013
16	Madhya Pradesh	93,640	86,719
17	Maharashtra	30,947	27,038
18	Manipur	11,673	10,506
19	Meghalaya	4,755	4,040
20	Mizoram	4,483	4,241
21	Nagaland	4,382	4,158
22	Odisha	74,724	65,968
23	Puducherry	106	15
24	Punjab	10,364	8,863
25	Rajasthan	75,667	72,760
26	Sikkim	4,915	4,577
27	Tamilnadu	23,708	22,115
28	Telangana	14,555	12,090
29	Tripura	5,470	4,783
30	Uttar Pradesh	77,050	63,592
31	Uttarakhand	20,277	19,143
32	West Bengal	37,899	36,441
<b>Total</b>		<b>7,98,739</b>	<b>7,21,756</b>